

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2035

ANSWERED ON:02.12.2011

SWADHAR SCHEME

Biswal Shri Hemanand ;Dubey Shri Nishikant ;Joshi Shri Pralhad Venkatesh;Shantha J.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Shelter Homes running in the country and the facilities provided therein alongwith the number of beneficiaries therefrom under the Swadhar Scheme, State-wise;
- (b) whether Government proposes to set up more shelter homes in the country under the said scheme;
- (c) if so, the details thereof, State-wise;
- (d) whether the Government has received any complaints about irregularities/corruption prevalent in these shelter homes;
- (e) if so, the details thereof, State-wise and the action taken by the Governments thereon; and
- (f) the funds sanctioned alongwith the amount utilised by the State Governments during the last three years and the current year, year-wise and State-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): Under the Swadhar Scheme, 324 Swadhar shelters homes are functioning across the country. Under the scheme, free shelter, food, medical care and pocket money are being provided to the beneficiaries. The State-wise number of Swadhar shelter homes as well as number of beneficiaries are at Annex-I.
- (b) & (c): The two shelter based schemes i.e., Swadhar and Short Stay Home have been merged into a new Scheme i.e. "Swadhar Greh". Under the Swadhar Greh scheme, it is intended to set up one Swadhar Greh in each districts of the country.
- (d) & (e): Thirteen complaints in respect of Swadhar homes have been received in the Ministry. State-wise details of the complaints received during last four years, and action taken are at Annex-II.
- (f): This is a Central Sector Scheme under which funds are not provided to State Governments/UT Administrations but released directly to the implementing agencies.